

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4496
ANSWERED ON:22.05.2006
IMPORT OF EDIBLE OILS AND VANASPATI
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the annual requirement of edible oil and vanaspati in the country;
- (b) the installed vanaspati production capacity in the country;
- (c) the quantum of vanaspati imported annually from countries other than Nepal, Bhutan and Sri Lanka; and
- (d) the quantum of vanaspati imported annually from Nepal, Bhutan and Sri Lanka under unrestricted quota?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a): According to the projections for oilseeds/edible oils made for the Tenth Five Year Plan, the annual requirement/demand for edible oils (including vanaspati) in the country in terms of consumption of edible oils based on behavioural approach amounted to 11.85 million tones in 2005-06 compared to 11.30 million tones in 2004-05.

(b): As per available information, the annual installed vanaspati production capacity in the country is estimated at 50.05 lakh tonnes.

(c) & (d): The quantum of vanaspati imported annually from Nepal, Bhutan and Sri Lanka under Free Trade Agreements (FTA) is as under:

Year	Quantity in tonnes		
	Nepal#	Bhutan	Sri Lanka
2004-05	62332	-	22049
2005-06 (upto 15.02.06)	99378	5465	172812

Source: Department of Commerce/Department of Revenue

#Under Indo-Nepal Treaty of Trade, the duty free quota for vanaspati is restricted to 1 lakh tonne per annum.

No precise data is available regarding the quantum of vanaspati imported annually from countries other than Nepal, Bhutan and Sri Lanka. However, it is nominal as compared to imports from the said countries.